

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 18-08-2021 To 18-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	878/2021	ABED ALI AND ANR	SUBHASISH MISRA	08-09-2021	1. NO PETITIONER MOBILE NO. IN FORM A 2. DEFECTIVE FIRST PARA
2	CRM	879/2021	KAJALI BARMAN AND ANR	SUBHASIS MISRA	08-09-2021	DEFECTIVE FIRST PARA
3	CRM	885/2021	EKRAMUL HAQUE@AKRAMUL HAQUE AND ANR	NILENDRA NARAYAN RAY	08-09-2021	1.NOT WRITTEN PETIYIONER IN JAIL 2.DEFECTIVE FIRST PARA , COURT, ORDER NO
4	CRM	886/2021	SUJIT DAS	HILLOL SAHA PODDER	08-09-2021	CERTIFIED COPY OF THE ORDER DATED 11.08.2021 IS MISSING
5	CRM	889/2021	HEMANTA ROY AND ANR	JAYDEEP KANTA BHOWMIK	08-09-2021	1. PAYMENT FOR COURT FEES SHOULD BE IN JALPAIGURI PORTAL . 2.REJECTION COPY OF THE ORDER DATED 19-03-2021 CMC 273/2021 DOES NOT MATCH WITH THE CERTIFIED PHOTOCOPY OF THE ORDER.
6	CRR	135/2021	SUKUMAR ROY	SUNIL KUMAR SARKAR	08-09-2021	1. EMAIL ID OF THE ADVOCATE IS REQUIRED IN THE FORM. 2.PRESENTATION FORM IS ILLEGIBLE. 3.PIN CODE OF THE RESPONDENT NO. 1 IS REQUIRED. 4. COURT FEES IS REQUIRED. 5. PHOTOCOPY OF LOWER COURT AND PS CASE ARE ILLEGIBLE. PLEASE SCAN IT PROPERLY.
7	CRR	136/2021	PARTHA SARATHI DAS AND ANR	DEBORSHI DHAR	08-09-2021	ORDER DATE 06-07-2021 MENTIONED IN PAGE NO-1 DOES NOT MATCH WITH THE PHOTOCOPY OF THE LOWER CASE.
8	FMAT	31/2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA	MAANIKA ROY	08-09-2021	INCOMPLETE VOKALATNAMA
9	MAT	49/2021	DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT AND SOCIAL WELFARE AND ORS	NILOTPAL CHATTERJEE		
10	WPA	1190/2021	SUKLA DAS	TANUJA BASAK	08-09-2021	1. WRONG ADDRESSING OF CHIEF JUSTICE ACTING
11	WPA	1191/2021	SUSHIL KUMAR MAHESHWARI (MUNDRA)	DEBORSHI DHAR	08-09-2021	1.NAME OF THE PETITIONER IN THE FORM DOES NOT MATCH WITH THE CAUSE TITLE PAGE.

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						2. SIGNATURE OF THE ADVOCATE IS REQUIRED IN ZERO PAGE.

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